# GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

# LOK SABHA UNSTARRED QUESTION NO. 45 TO BE ANSWERED ON 18<sup>TH</sup> JULY, 2016

## SETTING UP OF MULTI-PRODUCT SEZS IN TELANGANA

### 45. SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- (a) the total number of existing Special Economic Zones (SEZs) in Telangana State at present;
- (b) whether there is only one single product SEZs in the State and if so, the details thereof and the reasons therefor;
- (c) whether the Telangana Government has requested the Government for establishment of Multi-Product SEZs in the State; and
- (d) if so, the details thereof along with the action taken by the Government on the said request of Telangana State?

#### **ANSWER**

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

- (a) to (b): At present, formal approval has been accorded for the setting up of 53 SEZs in the State of Telangana. Out of these, 44 SEZs have been notified and 26 SEZs are operational. All SEZs are sector specific SEZ and have been approved by the State.
- (c) and (d): Special Economic Zones (SEZs) being set up under the SEZs Act, 2005 and SEZ Rule, 2006 are primarily private investment driven. No proposal has been received for setting up of Multi-product SEZ in the State of Telangana.

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